

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4261  
ANSWERED ON:20.02.2014  
FUNCTIONING OF POWER PROJECTS  
Mahendrasinh Shri Chauhan

**Will the Minister of POWER be pleased to state:**

- (a) whether various power projects in the public sector are not functioning properly thus leading to shortage of power in the country;
- (b) if so, the details thereof;
- (c) the details of the proposals for setting up of gas based power projects submitted by various States to the Union Government for approval;
- (d) whether the Union Government has accorded approval to all such power projects; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) & (b): The names and details of power plants, which are running less than their capacity (Thermal) during the last one year is at Annex-I and list of Hydro projects not running to its capacity is at Annex-II.

The generation from Gas and Liquid fuel based Plants was also less during 2013-14 (April 2013 – January 2014) due to non-availability of gas from KGD6 basin and high generation cost of Plants based on RLNG / Liquid fuel / Diesel. During April 2013 – January 2014, the % cumulative Plant Load Factor (PLF) of Gas based Stations was 24.58%.

However, during the current year (April 2013 – January 2014), the gross generation from the public sector has shown a growth of 1.11%. The shortage of power in terms of Peak and Energy during the current year has also reduced to 4.2% and 4.3% from 9% and 8.8% respectively.

(c) to (e) : As per the Electricity Act 2003, the generation has been de- licensed, as such approval of Union Government for setting up gas based power projects is not required.